

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 351**  
TO BE ANSWERED ON THE 20<sup>TH</sup> JULY, 2021

**SHARE OF STATES IN CROP INSURANCE SCHEME**

351. SHRI SHANMUGA SUNDARAM K.:  
SHRI VELUSAMY P.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Ministry has noticed that many States are finding extremely difficult to pay their share of crop insurance scheme and are thereby defaulting;

(b) whether the Ministry is also aware that at times the share of States in crop insurance scheme is 50 per cent of their agriculture budget and some States have not paid the premium for 2018 and 2019;

(c) if so, whether there are any plans before the Ministry to take over the entire amount of premium; and

(d) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b) : Pradhan Mantri Fasal Bima Yojana (PMFBY) is being implemented on actuarial/bidder premium rates however, farmers have to pay maximum 2% for Kharif, 1.5% for Rabi food and oilseed crops and 5% for commercial/horticultural crops and the balance of actuarial/bidder premium is shared by the Central and State Government on 50 : 50 basis and 90 : 10 in case of North Eastern States from Kharif 2020 season. The premium rate of crops depends on the risk associated with them and total liability of the State depends on actuarial/bidder premium rate, sum insured of crops, area insured and number of crops notified by the States. State-wise details of premium subsidy pending for the years 2018-19 and 2019-20 is **annexed**.

(c) & (d): No such proposal is under consideration of the Government. State Government has a major role in implementation of scheme including selection of crops/areas, risks and insurance companies under the scheme.

**Annexure**

<b>State Wise Subsidy Pending under PMFBY for 2018-19 and 2019-20 as on 09.07.2021</b>		
<b>State/UT Name</b>	<b>State Subsidy Pending (Rs. crore)</b>	
	<b>2018-19</b>	<b>2019-20</b>
<b>Andhra Pradesh</b>	0.39	0.05
<b>Assam</b>	0.12	51.61
<b>Chhattisgarh</b>	0	0.47
<b>Gujarat</b>	0.20	858.72
<b>Haryana</b>	11.71	9.56
<b>Himachal Pradesh</b>	0.44	9.42
<b>Jammu &amp; Kashmir</b>	0.02	0
<b>Jharkhand</b>	134.64	212.23
<b>Karnataka</b>	0.70	8.80
<b>Madhya Pradesh</b>	0	32.67
<b>Maharashtra</b>	2.43	0.48
<b>Odisha</b>	0	25.48
<b>Puducherry</b>	0	0.01
<b>Rajasthan</b>	9.95	4.80
<b>Tamil Nadu</b>	0	20.75
<b>Telangana</b>	152.20	320.64
<b>Tripura</b>	0	0.05
<b>Uttar Pradesh</b>	0	25.52
<b>Uttarakhand</b>	0	0.01

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